

ITEM NO.25

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 141/2023

MD IMRAN AHMAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 13-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Salman Khurshid, Sr. Adv.
Mr. Ayush Negi, AOR
Ms. Nandini Garg, Adv.
Mr. Ishu Dikshit, Adv.
Ms. Arushi Jain, Adv.
Mr. Irfan Ahmed, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in three weeks, limited to
consider the grant of relief No. 1.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR